

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 301/MP/2018

Subject : Petition under Section 79 (1) (b) and (f) of the Electricity Act, 2003 read with statutory framework governing procurement of power through competitive bidding and Article 10 of the Power Purchase Agreements dated 17.3.2010, 21.3.2013 and 27.11.2013 executed between GMR Warora Energy Limited and the Procurers for compensation due to Change in Law impacting revenues and costs during the Operating Period.

Date of Hearing : 17.1.2019

Coram : Shri P.K. Pujari, Chairperson
Dr. M.K. Iyer, Member

Petitioner : GMR Warora Energy Limited (GMRWEL)

Respondents : Maharashtra State Electricity Distribution Co. Ltd. and Others

Parties present : Shri Venkatesh, Advocate, GMRWEL
Shri Sandeep Rajpurohit, Advocate, GMRWEL
Ms. Manpreet Kaur, Advocate, MSEDCL
Shri Anup Jain, Advocate, MSEDCL

Record of Proceedings

Learned counsel for the Petitioner submitted that the present petition has been filed for seeking compensation due to Change in Law impacting revenues and costs during the Operating Period. Learned counsel for the Petitioner requested to issue notice to the respondents.

2. Learned counsel appearing on behalf of MSEDCL submitted that MSEDCL has already filed its reply to the petition.

3. After hearing the learned counsels for the Petitioner and MSEDCL, the Commission admitted the petition and directed to issue notice to the respondents.

4. The Commission directed the Petitioner to serve copy of the petition on the respondents immediately, if not served already. The respondents were directed to file their replies, by 8.2.2019, with an advance copy to the Petitioner, who may file its rejoinder, if any, by 22.2.2019. The Commission directed that due date of filing the replies and rejoinder should be strictly complied with. No extension shall be granted on that account.

5. The petition shall be listed for hearing in due course for which separate notice will be issued.

By order of the Commission

**Sd/-
(T. Rout)
Chief (Law)**